

FORM-A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RESILIENT CAPITAL
PRIVATE LIMITED.**

S. No.	PARTICULARS	TIMELINE
1.	NAME OF CORPORATE PERSON	RESILIENT CAPITAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31/05/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES -DELHI
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65929DL2019PTC350807
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3 RD FLOOR, RAMNATH HOUSE, 18, COMMUNITY CENTRE, YUSUF SARAI, SOUTH DELHI, INDIA, 110049.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/06/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	HARDEV SINGH ADDRESS: 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI-110092. EMAIL ADDRESS:- SINGH HARDEV@REDIFFMAIL.COM TELEPHONE NUMBER: +91 9810331425 REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30/07/2025

Notice is hereby given that Resilient Capital Private Limited has commenced voluntary liquidation on 30/06/2025.

The stakeholders of Resilient Capital Private Limited are hereby called upon to submit proof of



their claims, on or before 30/07/2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Hardev Singh

Liquidator Resilient Capital Private Limited

REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449

Date: 02/07/2025

Place: Delhi

